

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	53/16	Hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ANNAPURNA SREEHARI
for AZB & PARTNERS

PETITIONER



NITYA K.
FOR KEYSTONE PARTNERS
7829466499

RESPONDENT NO. 1



A. Murali for J says
Associates

Respondent no. 9



Counsel for petitioner is present. 3 sets of copies are filed on behalf of respondents No.2 to 7. Counsel for other respondents stated that they have already filed 3 sets of copies.

For hearing, list it on 12.06.2017.

MEMBER (J)

MEMBER (T)